



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,26th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4432/2022 FIXED	PRAKASH AGARWALA Versus INDIAN BANK AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	
ADMISSION				
2	WP(C)/2763/2019 FIXED, WITH REVIEW PET./33/2018 (D/O), WP(C)/7263/2017 (D/O), WP(C)/6914/2017 (D/O), WP(C)/7109/2017 (D/O), WP(C)/7132/2017 (D/O), WP(C)/6843/2017 (D/O), WP(C)/7289/2017 (D/O), WP(C)/7068/2017 (D/O), WP(C)/7227/2017 (D/O) WITH I.A.(Civil)/947/2018 in WP(C)/2763/2019	BHUPEN CH SUT AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS. GRADUATE LEVEL ELEMENTARY TEACHER ASSOCIATION, ASSAM AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR H DAS MS. U HAZARIKA MR A R BHUYAN MR. A M S MAZUMDER	SC, ELEM. EDU SC, FINANCE DEPTT. SC, ELEM. EDU
3	WP(C)/1570/2018 WITH I.A.(Civil)/3754/2018 in WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS. KISHAN PATOWARY AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H DAS MR. B C DEKA MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE DEPTT. SC, ELEM. EDU SC, FINANCE
4	C.Ex.App./4/2021 FIXED	COMMISSIONER, Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS

5	WITH C.Ex.App./3/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR D DAS
6	WITH C.Ex.App./5/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS
7	WITH C.Ex.App./7/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS
8	WITH C.Ex.App./8/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, I O C
9	WITH C.Ex.App./9/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, OIL
10	WITH C.Ex.App./10/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, GUWAHATI Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, OIL
11	WA/61/2021 FIXED	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	MR. K N CHOUDHURY MS. S CHAKRAVARTY S JOSHI MS. M SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/324/2021 in WA/61/2021	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	S JOSHI FOR CAVEATOR
12	WA/172/2022 FIXED	DEBAJIT GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K GOSWAMI MR. B P BORAH MR R S RONGHANG	GA, ASSAM
13	WA/205/2022 FIXED	HASSINA DILRUBA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K GOSWAMI MR. A DEKA MS JURI HAZARIKA	SC, SEC. EDU.
14	WA/208/2022 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA MR P K GOSWAMI MS JURI HAZARIKA	SC, SEC. EDU.
<u>ORDERS</u>				
15	PIL/85/2021 FIXED	MD NUR ISLAM Versus THE STATE OF ASSAM AND 9 ORS	MR. M DUTTA MR. D J BORAH	GA, ASSAM MR S HUSSAIN SC, AGRI. DEPARTMENT SC, FOREST SC, P C B A
16	Cont.Cas(C)/205/2022 FIXED	PARISMITA DEORI AND 26 ORS. Versus SMTI. ROSHNI APARANJI KORATI, IAS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	MR. D SAIKIA MR. S BORA
17	I.A.(Civil)/1613/2022 B/O in WA/6787/2022	PABAN HAZARIKA Versus BASU DEV BISWAS AND 6 ORS.	MR B D DAS MR. A D CHOUDHURY MR. P DUTTA	MR H R A CHOUDHURY GA, ASSAM MR. H ALI MR. R A CHOUDHURY
	WITH WA/6787/2022 (Filing Number)	PABAN HAZARIKA Versus BASU DEV BISWAS AND 6 ORS. E	MR B D DAS	

HEARING

18	WA/400/2015 FIXED	RAI MOHAN CHAKMA and 122 ORS Versus THE STATE OF ARUNACHAL PRADESH and 8 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. R MAZUMDAR MR U DEKA MR. C MODI MR.M CHALIHA MR.P KATAKEY	MR. P D NAIR MR G ALAM(R- 6 - 9) MR.H ROHMAN(R- 6 - 9) MR.D NAGR- 6 - 9 GA, ARUNACHAL
19	WP(C)/1500/2016	STAR CEMENT LIMITED Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION(R 2-3) GA, ASSAM MS.K DUTTA
20	WA/149/2018 CAVT. NO.0356/2018 FIXED, CAVT./356/2018	INDIAN OIL CORPORATION LTD. AND ANR Versus SMT NIBEDITA ROY AND 2 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR. R P KAKOTI(R 1) MR. U K NAIR (R-1) MR D K MISHRA MR. A K DUTTA MR. B PRASAD MR H DAS MR. B PURKAYASTHA MR. M P SARMA (R-1) MR. A BORO (R-1) MR A CHAKRABORTY (R-1) FOR CAVEATOR
21	WA/236/2018 FIXED	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MR. K N CHOUDHURY (R1) MR. J PATOWARY (R1) GA, MIZORAM
	WITH I.A.(Civil)/3004/2018 in WA/236/2018	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	GA, MIZORAM
22	WA/341/2018 FIXED	MOKSHADA SHARMA KATAKI Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MR. K SARMA MR D DAS MR. M BARUAH	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA
23	WA/6/2019 FIXED	SRI DEEPAK BHUYHAR Versus THE INDIAN OIL CORPORATION LIMITED and 5 ORS	MR C BARUAH MR. A CHAMUAH MR. B BARUAH	MR. R DUBEY SC,IOC LTD
24	C.Ex.App./5/2020	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus SARVOPARI IMPEX PRIVATE LTD.	MR. S C KEYAL ASSTT.S.G.I.	MS. M L GOPE MS. N HAWELIA MS S SHARMA
	WITH C.Ex.App./9/2020	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus EKTARA EXPORTS PRIVATE LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS S SHARMA
26	WA/122/2021 B/O	THE NATIONAL INSTITUTE FOR OPEN SCHOOLING AND 3 ORS Versus PRINCE WAZIM A. MAJUMDAR AND ANR	MRS. R BORAH MR. P BHOWMICK MR. D BORAH	MS. S B CHOUDHURY
27	WA/241/2021 FIXED	KRISHNA BHATTA Versus THE STATE OF TRIPURA AND 2 ORS.	MR. B C DAS MS. I DAS	MR. M NATH GA,TRIPURA
28	WA/87/2022 CAVT. NO.02642/022, FIXED, CAVT./264/2022	LUTHFA BEGUM LASKAR Versus THE STATE OF ASSAM AND ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	MR H I CHOUDHURY SC, P AND R.D. GA, ASSAM MR. S K TALUKDAR G UDDIN FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 26/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6937/2021 FIXED	KHURSHED GUL KHAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M HAQUE MR. DITUL DAS MR. R RAHMAN	MR. SURAJIT DAS (R-6) GA, ASSAM MR. R MAZUMDAR (R-5) MR H BEZBARUA (R-5) MS SURAYA RAHMAN (R-6) MR SARFRAZ NAWAZ (R-6) MR. J ABBAS (R-6) MR S A BARBHUYAN (R-6) MR S T ADNAN (R-6) MS. P KHATUN (R-6) MS. F H AHMED (R-6)
HEARING				
2	Crl.A./126/2016 WITH LCR 8 FILES, P.B.-2, FIXED	PRABITRA DAS and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MRM RAHMAN MRS BORGHAIN MR.N J GOGOI MR.M BORGHAIN	PP, ASSAM
3	CRL.A(J)/29/2017 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	RAJENDRA PEGU Versus THE STATE OF ASSAM	MR.A K GUPTA AMICUS CURIAE	PP, ASSAM
4	CRL.A(J)/34/2017 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	ANANTA DEBNATH Versus THE STATE OF ASSAM	MR.J SAIKIA AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/54/2017 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	SMT. BIJULI BALA RAVA Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
6	Crl.A./334/2019 WITH LCR 4 FILES, P.B.-2, FIXED	BIJOY KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	MR. A H ALAMGIR MR. A H ALAMGIR PP, ASSAM
7	Crl.A./211/2021 WITH LCR 5 FILES, P.B.-2, FIXED	MD. SOLEMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. B DEKA MR. P JAIN MS P BARUAH S AZIZ	PP, ASSAM

WITH
I.A.(CrI.)/553/2021
in CrI.A./211/2021

MD. SOLEMAN ALI
Versus
THE STATE OF ASSAM AND ANR.

MR. B DEKA
MR. P JAIN
MS P BARUAH
S AZIZ

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
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14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 61), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

1	WP(C)/4076/2022 FIXED	RAJEEB SHARMA TAMULY Versus THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR. M DEWAN MR D BORAH	SC, HIGHER EDU SC, AG
2	WP(C)/4518/2022 FIXED	OMAR SAYEDUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. SC, N C T E SC, G U
WITH				
3	WP(C)/211/2019	OMAR SAYEDUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM	SC, SEC. EDU. MS B DEVI (R4, R5) MR. R SARMA (R4, R5) MS. S D SAIKIA (R4, R5) MR. R SARMAH MR. P M KALITA (R4, R5)
WITH				
4	WP(C)/1175/2022	JAYANTA KUMAR DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. R SARMA MS. S D SAIKIA	SC, SEC. EDU. MR. S K DAS (R-6) MR R KARIM (R-6) MR D BARMAN (R-6)

ORDER (STAY VACATING)

5	I.A.(Civil)/1933/2022 in WP(C)/1466/2022	THE GOVERNING BODY AND 2 ORS Versus MUSTAFIZUR RAHMAN AND 2 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, HIGHER EDU MR. D P CHALIHA MR M RANA MS M ROY
WITH				
	WP(C)/1466/2022	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MR M RANA MS M ROY	SC, HIGHER EDU MS. R CHOUDHURY (R-3,4,5)
6	I.A.(Civil)/1982/2022 FIXED in WP(C)/3856/2022	THE GOVERNING BODY (G.B) OF DHEMAJI COMMERCE COLLEGE Versus KHAGEN KACHARI AND 3 ORS.	MR C BARUAH MR. B BARUAH	MR. A M AHMED

	WITH WP(C)/3856/2022	KHAGEN KACHARI Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR. A M AHMED MR. R A CHOUDHURY MS R DEKA P. GHOSH	SC, HIGHER EDU MR C BARUAH (R-3) MR. B BARUAH (R-3) MR S HUSSAIN (R-4)
<u>ADMISSION</u>				
7	WP(C)/1284/2018 FIXED, WITH WP(C)/1248/2018 (D/O)	PRANAB ROUTH Versus THE STATE OF ASSAM ANAD 7 ORS.	MR. M DUTTA	SC, ELEM. EDU SC, TREASURY
8	WITH WP(C)/1370/2019	PRANAB ROUTH Versus THE STATE OF ASSAM AND 8 ORS.	MS N NATH MR. M DUTTA	SC, ELEM. EDU SC, FINANCE DEPTT.
9	WP(C)/1039/2021 FIXED	AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA MR. A KONWAR	SC, SEC. EDU. MR K K MAHANTA (Sr. Ad (r-4)vocate) MS N BEGUM (r-4) MR. K SINGHA (r-4) M R Sharma (r-4)
	WITH I.A.(Civil)/654/2021 in WP(C)/1039/2021	CHANDRABABU SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	SC, SEC. EDU. MR. P SAIKIA
10	WP(C)/3227/2021 FIXED	AJANTA DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. B CHAKRABORTY MR. D BARUAH MRS P HAZARIKA MR. P K BORDOLOI MR K TALUKDAR (P-1) MR. P G BHAGAWATI MS S SHARMA (P-1)	SC, HIGHER EDU
11	WP(C)/4447/2021 FIXED	BANI PATHAK Versus THE TEZPUR UNIVERSITY AND 3 ORS.	MR S BORTHAKUR	MR. S K MEDHI (C.G.C., R4) SC, T U
12	WP(C)/5544/2021 FIXED	SUDIPTA SWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. GA, ASSAM
13	WP(C)/5788/2021 FIXED	TAPAN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. R SARMA MS. P BARMAN	SC, ELEM. EDU SC, FINANCE
<u>ORDERS</u>				
14	Cont.Cas(C)/251/2022 FIXED	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ANR.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2)
15	I.A.(Civil)/1481/2022 FIXED in WP(C)/725/2022 WITH WP(C)/725/2022	MAZIBAR RAHMAN, Versus ANJU MONOWARA KHATUN AND 3 ORS. ANJU MONOWARA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR (r-4) MR. S K DAS MR. N J DUTTA MR N AHMED	MR. N J DUTTA SC, SEC. EDU. MR. M R KHANDAKAR (r-4) MR. S K DAS (r-4)
<u>HEARING</u>				
16	MACApp./127/2015 WITH LCR	MD JALAUDDIN Versus THE RELIANCE GENERAL INSURANCE CO LTD and ANR	MR.A GANGULY MR.A DUTTA	MR.S BHUYAN(R-1) MR.R GOSWAMI(R-1) MS.M SAIKIAR-1

17	WP(C)/3664/2017 FIXED	GOLAP HUSSAIN Versus THE STATE OF ASSAM and 8 ORS.	MR.R C SAIKIA MR.P KHATANIAR MR. A M AHMED MR G K SINGH MS.K SAIKIA MR. M K HUSSAIN MR K U AHMED MS R DEKA	MR. S AHMED SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION MD Y ALI SC, BTC
18	WP(C)/6235/2018 FIXED	DEEPALI PHUKAN Versus DIBRUGARH UNIVERSITY AND 3 ORS.	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MR. S DEKA MS B DEKA SC, DIB. UNIVERSITY
19	WP(C)/6328/2018 WP(C)/4731/2015 WP(C)/6093/2016 (ALL D/O), B/O	SMTI SUMITRA DEWRY AND 60 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS A BUJARBARUAH MISS. A BARUAH	SC, ELEM. EDU GA, ASSAM MR. R. DHAR, SC, WPT & BC DEPARTMENT SC, FINANCE DEPTT. SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 26/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/8327/2019 FIXED, WITH LCR	ABDUL ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
HEARING				
2	WP(C)/6735/2016 WITH LCR,(CONNECTED WITH ITEM NO.9 IN THE HEARING LIST)	MOYNUL HOQUE Versus THE UNION OF INDIA and 5 ORS	MR.H R A CHOUDHURY MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/7447/2016 FIXED, WITH LCR	JUNAB ALI Versus UNION OF INDIA and 4 ORS.	MR.J AHMED MR.S DAS MR A HAQUE MS.D BORA	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/2953/2017 FIXED, WITH LCR	SAHED ALI SK @ SAHID ALI SK Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/401/2018 FIXED, WITH LCR	FAJAR ALI Versus UNION OF INDIA	MS. R CHOUDHURY	MR J PAYENG ASSTT.S.G.I. SC, F.T
6	WP(C)/8208/2018 FIXED, WITH LCR	SHASHIBHAN BEGUM @ SASHI BANU Versus THE UNION OF INDIA AND 5 ORS.	MR D BARMAN MR. J A AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/5022/2019 WITH LCR 2 NOS.	RAJTIK DAS @ RAJU DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. N HOQUE MR. L RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
WITH				
8	WP(C)/4476/2019	PABAN DAS @ PAWAN DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. N HOQUE MR. L RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

9	WP(C)/5110/2019 FIXED, WITH LCR	AZIRON BIBI @ AJIRON BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4,7)
10	WP(C)/5838/2019 WITH LCR	AYMONA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MS J A AHMED MS R R MUZIB MR. M KALITA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/9513/2019 WITH LCR	AKTARA BEGUM Versus THE UNION OF INDIA AND 8 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MR. J N ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/5288/2020 WITH LCR	MONWARA BIBI @ MANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 26/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,26th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1560/2016 FIXED	SMTI. RABILATA RAJBONGSHI Versus THE UNION OF INDIA and 3 ORS	MR.K R PATGIRI MR.B GOGOI MS.C DAS	C.G.C. ASSTT.S.G.I. R1-4 MS.R DEVI
2	WP(C)/7162/2018 FIXED	ASHIM CHAKRABORTY AND 25 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A D CHOUDHURY MR. D CHAKRABARTY	MR A C BORBORA GA, ASSAM SC, FINANCE DEPTT. SC, TINSUKIA MUNICIPAL BOARD
3	WP(C)/5997/2019 B/O	IMRAN ULLAH Versus THE UNION OF INDIA AND 3 ORS	MR D CHOUDHURY MR A D CHOUDHURY MR. P DUTTA	MS. B SARMA ASSTT.S.G.I.
4	WP(C)/8779/2019 FIXED	IMRAN HUSSAIN KHAN Versus THE STATE OF ASSAM AND 2 ORS.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	SC, NHM
5	WP(C)/6136/2021 FIXED	KUPPUM VENKATESH SRIKANTH @ KUPPUM VENKATASH SRIKANTH Versus THE INDIAN INSTITUTE OF TECHNOLOGY AND 3 ORS.	MR. N BORAH MR H MAZUMDER MR P K BORA	SC, IITG
ORDERS				
6	Review.Pet./103/2020 WITH WP(C)/2001/2011 (D/O) FIXED	THE DIRECTOR OF ELEMENTARY EDUCATION, ASSAM AND ANR. Versus RUPAK BORAH AND 4 ORS.	MR. D SAIKIA MR. R MAZUMDAR MS K DAS	MR. P J SAIKIA (R1,2) MS. N PHUKAN (R1,2)
HEARING				
7	MACApp./135/2015 WITH LCR	SMT SARALA DEKA and 4 ORS Versus SRI DIPEN CHANDRA DAS and ANR	MR.A C MAHANTA MR.B K JAIN MS.M DASGUPTA MS.B DAS	MR.S DUTTA (R-2) MS.N MODI(R-2) MS. R D MOZUMDAR MR.N KALITA (R-2) MR.C SHARMA (R-2) MS. C MOZUMDAR MR. S P SHARMA MR.S K SARMAR-1 MR.SIDHANT DUTTA (R-2)

	WITH I.A.(Civil)/2256/2018 in MACApp./135/2015	SMT SARALA DEKA and 4 ORS Versus SRI DIPEN CHANDRA DAS and ANR	MR. B K JAIN	MR. S DUTTA MR. C SHARMA
8	WP(C)/1869/2017 B/O	SHARMILA BAISHYA Versus THE STATE OF ASSAM and 2 ORS.	MR.M K CHOUDHURY MR.N BARUAH MRS.P BHARADWAJ MR.T N SRINIVASAN	GA, ASSAM(R-1) MR.A THAKURR-2,3
9	WP(C)/8048/2017 FIXED	ON THE DEATH OF JATIN CHANDRA SHARMA HIS LEGAL HEIRS Versus OIL INDIA LTD. and 4 ORS.	MR.K K MAHANTA MR.K SINGHA MS.R BORA	MR.S N SARMA MR.S CHOUDHURY SC, OIL
	WITH I.A.(Civil)/1142/2021 in WP(C)/8048/2017	JATIN CHANDRA SARMAH Versus OIL INDIA LTD. AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA	SC, OIL
10	WP(C)/7364/2018 FIXED	BILLALUDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A DASGUPTA MS. B DAS MR. R SARKAR MR. B DAS MR M MONDAL	GA, ASSAM MR. B CHOUDHURY (SC, AGRI. DEPARTMENT) MR. A PHUKAN (SC, FINANCE DEPTT.)

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LEAVE NOTE OF ADVOCATES FOR 26/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
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13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,26th July 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

1	I.A.(Civil)/636/2022 in WP(C)/2287/2021	INDIAN OIL CORPORATION LTD AND 9 ORS Versus BINEET PANDEY	GA, ASSAM	MR H K DAS
	WITH WP(C)/2287/2021	BINEET PANDEY Versus INDIAN OIL CORPORATION LTD AND 9 ORS	MR H K DAS MR. A R GOGOI MR. U PATHAK MR. D J DAS	GA, ASSAM MR. A R SIKDAR MR M AHMED (R-9) MR. M H TALUKDAR MR. S I TALUKDAR SC, I O C

ADMISSION

2	WP(C)/5946/2018 FIXED	UTPAL TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. N NATH MR N TALUKDAR MR. B BORAH MR N BARUAH	SC, P AND R.D. GA, ASSAM MR. S DUTTA
3	WP(C)/7326/2018 FIXED	GIRIN DEKA AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MR A K RAI MS. N RAI	MR. C BARUAH SC, NHAI MR. U K NAIR, SC, NHAI
4	WP(C)/7691/2018 CAVT. NO.1210/2018 FIXED	NAMAH SUDRAH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MR. M H ANSARI MS J SAIKIA	GA, ASSAM MR. K MOHAMMAD FOR CAVEATOR
5	WP(C)/1042/2020 FIXED	SWAPAN KUMAR DAS AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR B SINHA MR. M GOGOI	MR H R A CHOUDHURY (R5) MR H R A CHOUDHURY (R5) SC, CO OP GA, ASSAM MR J ISLAM (R-4) MR. R A CHOUDHURY MR. J M SULAIMAN (R5) MR. J M SULAIMAN
6	WP(C)/1407/2021 FIXED	M/S DHEMJI FISH MARKETING AND INDUSTRIAL CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 4 ORS	MR H GUPTA MS. R M SARMAH	GA, ASSAM

7	WP(C)/2207/2021 FIXED	DR. MOROMI GOSWAMI BHATTACHARYYA Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
8	WP(C)/917/2022 FIXED	AHMED ALI AND 10 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	SC, P AND R.D. MR. B DEURI, GA, ASSAM (R-2,4) MR. M NATH, SC, P&RD DEPTT. (R-1,3,5) MR A ISLAM FOR CAVEATOR (R-6)
9	WITH WP(C)/544/2022	ABUL HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. S H ZAMAN	SC, P AND R.D. GA, ASSAM
10	I.A.(Civil)/922/2022 FIXED in WP(C)/5728/2021 WITH WP(C)/5728/2021	SRI BIJU KUMBANG Versus ANJALA BASUMATARY AND 3 ORS	MR. S BARTHAKUR	MR. T J MAHANTA
11	WITH WP(C)/1609/2022	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST
12	WP(C)/3739/2022 FIXED	SMT. ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS. HITESWAR SARMA Versus GAIL (INDIA) LIMITED AND 3 ORS	MR. T J MAHANTA MR. J SARMAH MR S BORTHAKUR MS. P BORAH	MR S BORTHAKUR MR. D GOGOI SC, FOREST GA, ASSAM MR. S MITRA, SC, GAIL (R-1,2)
ORDERS				
13	WP(C)/4357/2020 CAVT. NO.0541/2020 FIXED, CAVT./541/2020 WITH I.A.(Civil)/2017/2020 in WP(C)/4357/2020	BOARD OF DIRECTORS OF JHUNKAIPARA SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. H DAS (RESP. NO 6) FOR CAVEATOR
14	WITH WP(C)/4398/2020 CAVT. NO. 0541/2020 WITH WP(C)/4400/2020 CAVT. NO. 0541/2020	ABU SAYED FAKIR Versus BOARD OF DIRECTORS OF JHUNKAIPARA SAMABAI SAMITTEE LTD. AND 5 ORS.	MR H DAS	MR. N HOQUE MR M HUSSAIN
15	WITH WP(C)/4398/2020 CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF KRISHNAI SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR
16	WITH WP(C)/4448/2020 CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF DARANGGIRI SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR
17	WITH WP(C)/1054/2022	BOARD OF DIRECTORS OF DHANUBHANGA SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR
17	WITH WP(C)/1054/2022	BOARD OF DIRECTORS OF ANANDAPUR COOPERATIVE SOCIETY LTD AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR M HUSSAIN MR A K AZAD	SC, CO OP

18	WITH WP(C)/2298/2022	BOARD OF DIRECTORS OF DULLAVCHERRA COOPERATIVE SOCIETY LTD AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR S A SIKDER	SC, CO OP
19	I.A.(Civil)/1646/2022 FIXED in WP(C)/2404/2022 WITH WP(C)/2404/2022	INNOVATIVEVIEW AND ANR Versus CANARA LIGHTING INDUSTRIES PVT LTD AND 5 ORS CANARA LIGHTING INDUSTRIES PVT LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS P BARUA MR. M KALITA MS N BEDI MR. R KAMAN MR. D DAS SR. ADV MR. N DEKA MR K TALUKDAR MR A ALAM (p-1,2) MS S SHARMA	GA, ASSAM MR K TALUKDAR MR A SAXENA (R5, R6) MR M KALITA (R-5) MS N BEDI (R-5) MR A RUHELA (R5, R6) SC, HOUSING AND URBAN AFFAIRS SC, GUWAHATI SMART CITY LTD.
HEARING				
20	WP(C)/6491/2013 PART-HEARD, FIXED WITH I.A.(Civil)/1559/2018 in WP(C)/6491/2013 WITH I.A.(Civil)/280/2021 in WP(C)/6491/2013	SMTI ANJALI DEVI and ANR. Versus THE STATE OF ASSAM AND 3 ORS SMTI. ANJALI DEVI AND ANR Versus THE STATE OF ASSAM AND 3 ORS ANJALI DEVI ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR.P KATAKI MS.R BEGUM MRM HALOI MS.J D KALITA MR. P KATAKI MRS R BEGUM MR P KATAKI MS.R BEGUM	GA, ASSAM MRS.V L SINGH MR.B K BHAGAWATI MS.S SARMA SC, REVENUE GA, ASSAM GA, ASSAM
21	El.Pet./1/2015 FIXED WITH I.A.(Civil)/764/2016 in El.Pet./1/2015	SMT. ZENEISIILE ATE LOUCII Versus NEIPHREZO KEDITSU SMT. ZENEISIILE ATE LOUCII Versus NEIPHREZO KEDITSU	MR D MAZUMDER MR.S BHARALI MR.A CHOWDHURY MR.M DAS MR.D CHOWDHURY MS.M GOSWAMI MS.B CHOWDHURY MR.N K NEOG MR.S BHARALI MR.M DAS MS.M GOSWAMI MR.N K NEOG	MR.P KHATANIAR MS.A CHOUDHURY MR. D DAS MR.P KHATANIAR MR.K R SURANA MS.A CHOUDHURY
22	Co.Pet./10/2015 WITH I.A.(Civil)/1784/2022 in Co.Pet./10/2015	HDFC BANK LIMITED Versus CHOTATINGRAI TEA ESTATE PRIVATE LIMITED JALANNAGAR DEVELOPMENT PVT. LTD. Versus HDFC BANK LIMITED AND 2 ORS.	MR.D KALITA MR D SENAPATI MR.R R KAUSHIK MR.M SHARMA MR K KHANNA MS M DAS	MR. D MOZUMDER MR.D BARUAH MR K KHANNA MR D DAS MS.B DAS MR.N B P SINGHA MR. P BORAH MR. S BISWAS MS.N UPADHYAY MR. G DUTTA
23	MACApp./38/2016 WITH LCR, QUANTUM	SRI PINKI CHOUHAN Versus SRI ACHYUT BAISHYA and 2 ORS	MR.R S CHOUHAN	MS. C MOZUMDAR MR. S P SHARMA

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LEAVE NOTE OF ADVOCATES FOR 26/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
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10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3094/2021 B/O	BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK SC, WPT AND BC SC, PWD
2	WITH WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S SARMA (R-9,12,15,23,25,30 TO 34) MR. R HAZARIKA (R-9,12,15,23,25,30 TO 34) MR. R DHAR MR P NAYAK MR. C CHAKRAVARTY (R-9,12,15,23,25,30 TO 34) MR R SINGH SC, WPT AND BC SC, PWD
	WITH I.A.(Civil)/1511/2021 in WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK MR R SINGH SC, WPT AND BC SC, PWD
3	WITH WP(C)/3096/2021	BIDUR BORGAYAR Versus THE STATE OF ASSAM AND 22 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC,WPT&BC, R-6) MR P NAYAK (SC, PWD)
4	WITH WP(C)/3097/2021	BHARAT CH DAS Versus THE STATE OF ASSAM AND 21 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC, WPT&BC, R-6) MR P NAYAK (SC, PWD)

5	WITH WP(C)/1309/2022	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 32 ORS.	MR D K DAS MR H BETALA MR C KUMAR	SC, PWD ROAD GA, ASSAM SC, WPT AND BC
6	WP(C)/1567/2022 B/O	BIKASH CH. PANGGING Versus THE STATE OF ASSAM AND 25 ORS.	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, PWD
<u>ORDERS</u>				
7	WP(C)/6443/2016 FIXED	MAKADDAS ALI Versus THE STATE OF ASSAM AND 7 ORS	MR.K A MAZUMDER MR. E AHMED MR.N I KHAN MD.J H KHAN	SC, PWD SC, FINANCE
8	WP(C)/6340/2021 B/O	DEEP PEGU Versus THE STATE OF ASSAM AND 9 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM MR P KALITA (R-9) MRS S GOSWAMI (R-9) SC, WPT AND BC SC. WATER RESOURCE DEPTT.
<u>HEARING</u>				
9	WP(C)/6477/2011 B/O	PADMADHAR DAS Versus THE STATE OF ASSAM AND ORS	MR.B GOSWAMI MS.P BORAH	MR.K N CHOUDHURY SC, FINANCE & TAXATION MR.G BAISHYA MR.U K NAIR MS.R DEKA MR.A CHETRY MRS.S P NAIR MR.A HASSAN ADDL. AG,ASSAM
	WITH MC/326/2013 in WP(C)/6477/2011	MD. SHAKEEL SADULLAH and ANR. Versus PADMADHAR DAS and ORS.	MR.B GOSWAMI MS.P BORAH	SC, FINANCE & TAXATION MR.U K NAIR MR.A CHETRY MRS.S P NAIR
10	WITH WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/477/2016 in WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, PERSONNEL DEPT. SC, AGRI. DEPARTMENT
11	WITH WP(C)/5295/2013	BISWAJIT KUMAR NATH and 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR. D SARMAH (R5) MR DEBA SARMAH (R6-9) MR D SAIKIA (R5-9) SC, AGRI. DEPARTMENT
12	WITH WP(C)/5575/2014	SANJAI KUMAR MAHANTA Versus THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R- 5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)

	WITH I.A.(Civil)/1506/2020 in WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SANJAI KUMAR MAHANTA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
13	WITH WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	MR D K DAS MR.D K DAS(R- 6-9 & 12)(R- 8,9&12)(R-4) MR. R. DHAR (R- 2 & 3) MR.M HUSSAIN(R- 6-9 & 12)(R- 8,9&12)(R-4) MR H BETALA MR C KUMAR MRH BETALAR- 6-9 and 12R- 8,9and12 SC, IRRIGATION(R-1,2)
	WITH I.A.(Civil)/3312/2017 in WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	GA, ASSAM SC, IRRIGATION
14	WITH WP(C)/130/2016	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A SARMA MR. U K NAIR MR. K KALITA MR. A CHETRY	SC, FINANCE and TAXATION MR. I C DEKA MS. M BURAGOHAIN
	WITH I.A.(Civil)/1149/2017 in WP(C)/130/2016	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MR.A CHETRY	SC, FINANCE & TAXATION MR.Y DOLOI MRS. M RAJKUMARI (R4-10) MRS. M BURHAGOHAIN (R4-10)
	WITH I.A.(Civil)/450/2021 in WP(C)/130/2016	TARINI SAIKIA AND 6 ORS. Versus SADIQ RAHMAN AND 15 ORS.	MR. I C DEKA	MR. U K NAIR MR. A CHETRY
15	WITH WP(C)/5169/2016	GOBIN CH. DASTIDAR and 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED(R- 5-11) MR A HAQUE(R- 5-11) MR.G Y KHANR-7,8,9and11 MS.D BORA(R- 5-11) SC, PERSONNEL DEPT.
16	WITH WP(C)/5715/2016	ANIL KUMAR JALAN and 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R1,3) MR.D K DAS(R- 5&7) MR.H K MAHANTA MR.B GOGOI MRH BETALAR- 5and7 SC, PERSONNEL DEPT.(R4) MRD DUARA(R- 5&7) SC, FINANCE(R2)
17	WITH WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	MR.R B GOHAIN(R-9) GA, ASSAM MR. S K GOSWAMI (R 10, 11) MR. R .DHAR (R- 2 & 3) MR. P MAHANTA MS.N DUTTA(Sr. Adv)(R-9) MR. B K GOSWAMI (R 10, 11) MR. A KALITA (R 10, 11) SC, IRRIGATION SC, PERSONNEL DEPT.

	WITH I.A.(Civil)/1634/2016 in WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM SC, PERSONNEL DEPT. SC, IRRIGATION
	WITH I.A.(Civil)/2753/2017 in WP(C)/5870/2016	HEM CHANDRA BARUAH Versus DHIRAJ SAIKIA and 10 ORS	MR.N DUTTA MR.R B GOHAIN MR.P MAHANTA	MR.T J MAHANTA GA, ASSAM MR.A BHATTACHARYA MR.D MAHANTA SC, IRRIGATION SC, PERSONNEL DEPT. MR.B HAZARIKA
18	WITH WP(C)/623/2017	SMT. SARMISTHA BARUA and 7 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.G Z AHMED MR.M P SHARMA	MR N DUTTA GA, ASSAM MR. P P DUTTA MR R SENSUA
	WITH I.A.(Civil)/2585/2019 in WP(C)/623/2017	ZAKIR HUSSAIN Versus THE STATE OF ASSAM and 9 ORS.	MR. P N GOSWAMI MR. I KALITA	GA, ASSAM
	WITH I.A.(Civil)/1320/2020 in WP(C)/623/2017	TABURAM PEGU, APS AND 2 ORS Versus THE STATE OF ASSAM and 30 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. P N GOSWAMI
	WITH I.A.(Civil)/1509/2020 in WP(C)/623/2017	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SARMISTHA BARUA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
	WITH I.A.(Civil)/1655/2020 in WP(C)/623/2017	BOLIN DEURI AND 3 ORS. Versus SARMISTHA BARUA AND 13 ORS.	MR. S BORTHAKUR MR R SENSUA	GA, ASSAM MR. P P DUTTA MR. P P DUTTA
19	WITH WP(C)/770/2018	HITESH DEV SARMA AND 5 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. T N SRINIVASAN	GA, ASSAM MR J CHUTIYA (R11,R12,R13,R14,R15) MR. S S ROY(R-6) MR. D NATH(ASGA, R- 1,3-5) MS. S KEMPRAI (R11,R12,R13,R14,R15) MR. A THAKUR(R-2)
20	WITH WP(C)/1006/2018	DILIP BORA Versus THE STATE OF ASSAM AND 14 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	MR. T. J. MAHANTA(R-8-13) MR D. K. DAS MS. B. HAZARIKA (R-6,7,8,9,13) MR. D. MAHANTA (R-7,8,9,13) MR. H .BETALA MR C KUMAR SC, IRRIGATION
	WITH I.A.(Civil)/1325/2020 in WP(C)/1006/2018	BRAJEN MALAKAR Versus THE STATE OF ASSAM AND 14 ORS.	MR. D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, IRRIGATION
21	WITH WP(C)/7576/2018	KHAGENDRA NATH BARO Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, WATER RESOURCE

22	WITH WP(C)/5419/2019 CAVT. NO. 0734/2019	PRADIP KUMAR BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 14 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. K N CHOUDHURY MR D K DAS MR. N UPADHAYAY MR. D MAHANTA MR H BETALA MR C KUMAR SC, IRRIGATION FOR CAVEATOR MRS. B HAZARIKA
23	WITH WP(C)/2967/2020 I.A.(Civil)/1313/2020 in WP(C)/2967/2020 WITH I.A.(Civil)/1510/2020 in WP(C)/2967/2020 WITH I.A.(Civil)/267/2022 in WP(C)/2967/2020 WITH WP(C)/2999/2020	INDRAJIT KOULI Versus THE STATE OF ASSAM AND 5 ORS. SHANKAR KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS. ALL ASSAM TRIBAL SANGHA AND ANR. Versus INDRAJIT KOULI AND 6 ORS. IVY GOHAIN DASGUPTA Versus THE STATE OF ASSAM AND 5 ORS. PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR B BURAGOHAIN MS. S E AHMED MR. D R GOGOI MR. K N CHOUDHURY MR. N BARMAN MR N DUTTA MS. S HAZARIKA MR. S K GOSWAMI MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MS P SARMA SC, WATER RESOURCE SC, WATER RESOURCE MR. D R GOGOI MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE
24	WITH WP(C)/3129/2020 I.A.(Civil)/1508/2020 in WP(C)/3129/2020 WITH WP(C)/3482/2020 I.A.(Civil)/1512/2020 in WP(C)/3482/2020 WITH I.A.(Civil)/1564/2020 in WP(C)/3482/2020 WITH I.A.(Civil)/1605/2020 in WP(C)/3482/2020 WITH I.A.(Civil)/57/2021 in WP(C)/3482/2020 WITH WP(C)/4319/2021 I.A.(Civil)/1945/2021 in WP(C)/4319/2021	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS. ALL ASSAM TRIBAL SANGHA AND ANR. Versus PRANAB KUMAR TURUNG AND 9 ORS. TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS. SARMISTHA BARUA Versus TABURAM PEGU AND 11 ORS. SARMISTHA BARUA Versus THE STATE OF ASSAM AND 11 ORS. TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS. TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS. SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS KAMALESWAR LAHARY Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR. R K AGARWALA MR. D K DAS MR H BETALA MR. R K AGARWALA MR D K DAS MR H BETALA MR. R R Gogoi MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi MR D K DAS MR H BETALA MR D K DAS MR H BETALA MR G BAISHYA MD. A HASSAN S K HAZARIKA MR. D K DAS	GA, ASSAM SC, WATER RESOURCE GA, ASSAM SC, WATER RESOURCE GA, ASSAM GA, ASSAM MR. D K DAS GA, ASSAM MR. D K DAS GA, ASSAM GA, ASSAM SC, FINANCE AND TAXATION GA, ASSAM

	WITH I.A.(Civil)/2070/2021 in WP(C)/4319/2021	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN	SC, FINANCE AND TAXATION GA, ASSAM
28	WITH WP(C)/5623/2021	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM SC, P H E
29	WITH WP(C)/4570/2022	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	SC, WPT AND BC SC, P H E
30	WP(C)/3463/2012 WITH LCR, FIXED	PRASENJIT CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA	GA, ASSAM
31	WP(C)/5700/2012	MD. JALAL UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR.R DEV MR.R DHAR MSR RANGMAI	GA, ASSAM MRS.A VERMA SC, HEALTH
32	WP(C)/1554/2014 FIXED	BIKRAMJIT SAIKIA Versus THE UNION OF INDIA and 5 ORS	MR. H RAHMAN MS.P GOGOI MR.A AHMED MS.P KALITA MR I HASIEB	C.G.C. MR.C K S BARUAH ASSTT.S.G.I.
33	WP(C)/7146/2015 FIXED	NO.134502953 CONSTABLE/COOK KOMAL Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.G GOSWAMI MR.H BEZBARUAH MR.M K DAS MRT K BHATTACHARYYA	C.G.C. MRS.A DASS ASSTT.S.G.I.
34	MACApp./28/2017 WITH LCR	SRI PRADIP HAZARIKA Versus SRI ROMEN DAS and 2 ORS	MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	MR. R C PAUL (R3) MR.A AHMED(R-3) MS L DAS (R3)
35	WP(C)/4118/2017 FIXED	ABDUL KADER Versus THE STATE OF ASSAM and 3 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, FINANCE(MR. B GOGOI) SC, PWD
<u>STAY MATTERS</u>				
36	WP(C)/4617/2022	NAGUIB KHAN Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,26th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1737/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. A K DAS	PP, ASSAM
2	Bail Appln./1740/2022	AYNAL HAQUE Versus THE STATE OF ASSAM	MD. A A KHAN MR. A AHMED U U KHAN	PP, ASSAM
3	Bail Appln./1744/2022	MATIBUR RAHMAN LASKAR AND ANR Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY MR M DEY	PP, ASSAM
4	Bail Appln./1746/2022	MUJAHID ALOM @ MUJAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M ALI MR. R ISLAM	PP, ASSAM
5	Bail Appln./1748/2022	BIRAJ NATH Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
6	Bail Appln./1749/2022	CHAND MOHAMMAD ALI Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
7	Bail Appln./1750/2022	MD. TAJIMUL HOQUE Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
8	Bail Appln./1753/2022	DILDAR HUSSAIN Versus STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
MOTION				
9	Crl.Pet./700/2022	NAYAN JYOTI PATHAK AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
10	Crl.Pet./701/2022	ASSAM GORKHA SAMMELAN Versus LEELANATH UPADHAYA AND 10 ORS	MR. N K MURRY MS. O KITS MS P TOKBIPI MS P LINGGI	

11	AB/2032/2022	ESOB ALI @ YOUSUF ALI AND 5 ORS Versus THE STATE OF ASSAM	MR. S D ROY MS K DEKA	PP, ASSAM
12	AB/2033/2022	AMAN ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
BAIL HEARING (BA)				
13	Bail Appln./1548/2022 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
14	Bail Appln./1605/2022 FIXED	ABHIJIT GOGOI Versus THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
15	Bail Appln./1643/2022 FIXED	SAMIR MANDAL Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
16	Bail Appln./1658/2022 FIXED	DHIRU KALITA Versus THE STATE OF ASSAM	A CHAKMA MR J MAHANTA MS R ALI	PP, ASSAM
17	Bail Appln./1660/2022 FIXED	BHUSAN KALITA Versus THE STATE OF ASSAM	A CHAKMA MR J MAHANTA MS R ALI	PP, ASSAM
18	Bail Appln./1675/2022 FIXED	SEKHAR MANDAL AND ANR Versus THE STATE OF ASSAM	MR. P DEKA MR M SAHEWALLA MR H K SARMA	PP, ASSAM
19	Bail Appln./1690/2022 FIXED	DODI AHMED Versus THE STATE OF ASSAM	MR. I C DEKA	PP, ASSAM
BAIL HEARING				
20	AB/2926/2021	ABANI KR BARMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	
21	AB/2927/2021	ABANI KR BARMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
22	AB/10/2022	BIPUL CH ROY AND ANR Versus THE STATE OF ASSAM	MR. P TALUKDAR MS D ANGANA	PP, ASSAM
23	AB/82/2022	RAJESH KUMAR JALAN Versus THE STATE OF ASSAM	MR G RAHUL MR. D M NATH	PP, ASSAM
24	AB/285/2022	MONSUR ALI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
25	AB/474/2022	BARUN BORO Versus THE STATE OF ASSAM	MR. B PHUKAN MR. H KHAKLAERY	MR P KATAKI MR. U K BARMAN (FOR INFORMANT) MR D CHAKRABORTY MRS R BEGUM MR H ALI (FOR INFORMANT) MR J K Bhuyan (FOR INFORMANT) MR. R KONWAR (FOR INFORMANT) PP, ASSAM
26	AB/626/2022	SUBIR DAS AND ANR Versus THE STATE OF ASSAM	MR. R PHUKAN MR. D J DAS	PP, ASSAM

27	AB/822/2022	BISHA MIYAN AND ANR Versus THE STATE OF ASSAM	MR. M AHMED A RAHMAN MD I H LASKAR	PP, ASSAM
28	AB/832/2022	SUKESH DEVNATH AND ANR Versus THE STATE OF ASSAM	MR. D P CHALIHA MD. I AHMED	PP, ASSAM
29	AB/841/2022	ANIS AHMED BHUYAN Versus THE STATE OF ASSAM	MR K THAKUR MS I PATAR MR D MEDHI	PP, ASSAM
30	AB/996/2022	SHAHINUR ISLAM Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
31	AB/1037/2022 FIXED	NAQUEEB AHMED @ NANU Versus THE STATE OF ASSAM	MR G CHOUDHURY MR. A B T HAQUE MS. S AHMED MR. ARIF AHMED	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED PP, ASSAM
32	AB/1162/2022	MANASH PRATIM BORUAH AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MR. A BARUAH MS M DAS	PP, ASSAM
33	AB/1304/2022	RAJU OJAH Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	MR. A MOBARAQUE PP, ASSAM
34	AB/1322/2022	MISS MANISHA PATHAK Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR J SINGH	PP, ASSAM
35	AB/1502/2022	DHIRAJ DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
36	AB/1549/2022 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI MS R P AHMED	PP, ASSAM
37	AB/1550/2022	MD. MAFIDUL ISLAM @ MAHIDUL ISLAM Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. S DEVI N. LOHE E. YANTHAN	PP, ASSAM
38	AB/1571/2022	GOLZAR ALI AND ANR Versus THE STATE OF ASSAM	M M ZAMAN	PP, ASSAM
39	AB/1627/2022 FIXED	PABITRA SONOWAL Versus THE STATE OF ASSAM	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
40	AB/1718/2022	MOKIBUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
41	AB/1852/2022 FIXED	SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
<u>ORDERS</u>				
42	I.A.(CrI.)/132/2021 AB 517/2019(D/O) in AB/517/2019	MOHIB UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	MR H R A CHOUDHURY (R-2) MR. S B LASKAR (R-2) MR. A AHMED (R-2) MS N KALITA (R-2) R BORUAH (R-2) PP, ASSAM
43	W.P.(CrI.)/9/2022 FIXED	MANOJ SHRINATH MAURYA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. D NATH MR. D BORA PP, ASSAM

HEARING

44	WP(C)/4608/2013 PART-HEARD, WITH LCR 2 FILES	THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION Versus CENTRAL GOVT. INDUSTRIAL TRIBUNAL - CUM- LABOUR COURT and ANR	C.G.C. MR.S CHAKRABARTY	MR.A DASGUPTA MR. S C KEYAL (ASSTT.S.G.I.) MS.B DAS MRS.A DASS C.G.S.C.
45	Crl.Rev.P./6/2020 FIXED	SMTI SADIRA HUDA Versus THE STATE OF ASSAM AND ANR.	MR. P P DUTTA MR T GOGOI	MS. P R MAHANTA MR. S R GOGOI PP, ASSAM
46	Crl.Pet./453/2021 WITH LCR 1 FILE, FIXED	BHUPEN KUMAR NATH AND ANR. Versus SMT. JYOTI DEKA	MR. P K MEDHI MR. S K TALUKDAR	MR. S KALITA MR. S KAKATI
	WITH I.A.(Crl.)/2/2022 in Crl.Pet./453/2021	JYOTI DEKA Versus BHUPEN KUMAR NATH AND ANR	MR. S KAKATI	MR. P K MEDHI
47	Crl.A./26/2022 WITH LCR 5 FILES, FIXED	DHANANJOY RAY @ DHANO RAY Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	PP, ASSAM
	WITH I.A.(Crl.)/71/2022 in Crl.A./26/2022	DHANANJOY RAY @ DHANO RAY Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	PP, ASSAM
48	Crl.A./39/2022 WITH LCR 5 FILES	MAMTAZ ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MD S ULLAH MR. S K CHETRY	PP, ASSAM
	WITH I.A.(Crl.)/102/2022 in Crl.A./39/2022	MAMTAZ ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MD S ULLAH MR. S K CHETRY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,26th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./1734/2022	NILUTPAL ARANDHARA Versus THE STATE OF ASSAM	MR. S U AHMED MR. S ISLAM MR A HAWARI	PP, ASSAM
2 Bail Appln./1735/2022	ARJUN PEGU Versus THE STATE OF ASSAM	MR. R P HAZARIKA R JAMAN	PP, ASSAM
3 Bail Appln./1736/2022	MD. JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. J BARMAN	PP, ASSAM
4 Bail Appln./1738/2022	MD. SAHIDUL ALI Versus THE STATE OF ASSAM	MR M RANA A SARKAR	PP, ASSAM
5 Bail Appln./1741/2022	IDRISH ALI Versus THE STATE OF ASSAM	MR. G PHUKAN MS. A CHAKRABARTY	PP, ASSAM
6 Bail Appln./1745/2022	JITEN BAISHYA Versus THE STATE OF ASSAM	MR. U SAIKIA	PP, ASSAM
7 Bail Appln./1747/2022	ATUL MAHANTA Versus THE STATE OF ASSAM	MR J H SAIKIA	PP, ASSAM
8 Bail Appln./1751/2022	MD. GANESAN G @ GANESH Versus THE UNION OF INDIA	MS. P ADHIKARI G UDDIN MR. A UDDIN	SC, NCB
9 Bail Appln./1752/2022	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A M BORA MR H ROHMAN MR. V A CHOWDHURY	PP, ASSAM
<u>MOTION</u>			
10 Crl.Pet./694/2022	SOHIDUL ALI @ SOHIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
11 Crl.Pet./695/2022	POLLOB KISHORE PHUKON Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	PP, ASSAM

12	Crl.Pet./696/2022	TAFIQUH HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. A T SARKAR MS S PATAR	PP, ASSAM
13	Crl.Pet./697/2022	MD. NAKIBUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. A ISLAM	
14	Crl.Pet./698/2022	AHAMMAD HUSSAIN Versus THE STATE OF ASSAM AND 9 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
15	Crl.Pet./699/2022	MONDAL ALI @ SOLIM UDDIN SK Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
16	AB/2041/2022	MD NUR ALOM Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
<u>ADMISSION</u>				
17	Crl.A./143/2022	DIPEN PEGU Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. A K DAS MS. R DEVI	PP, ASSAM
	WITH I.A.(Crl.)/364/2022 in Crl.A./143/2022	DIPEN PEGU Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. A K DAS MS. R DEVI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
18	Bail Appln./1079/2022 WITH CASE RECORD	AMITABH CHAUHAN Versus THE STATE OF ASSAM	MR. R BORA MR. R R Gogoi	PP, ASSAM
19	Bail Appln./1483/2022	JAYNAL ABEDIN Versus THE STATE OF ASSAM	MR. G K MEDHI	PP, ASSAM
20	Bail Appln./1519/2022	SIRAJUL ISLAM @ SHIRAZUL ISLAM Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
21	Bail Appln./1679/2022	SAURAV DEB Versus THE STATE OF ASSAM	MR. R DE	PP, ASSAM
<u>BAIL HEARING</u>				
22	AB/1052/2022 FIXED	ATIKA SULTANA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M BISWAS A SAIKIA A KALITA MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
23	AB/1205/2022	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. T J MAHANTA MR Z HUSSAIN MS B B AHMED	PP, ASSAM
24	AB/1241/2022	RAJIB UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A M BORA MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
25	AB/1341/2022	JUWAHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
26	AB/1370/2022	INNUS ALI AND ANR Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS F N ZAMAN	PP, ASSAM
27	AB/1380/2022	PRADIP BARUAH Versus THE STATE OF ASSAM	MR. S CHAKRABORTY MR D K BHATTACHARYYA	PP, ASSAM
28	WITH AB/1320/2022	UTPAL MEDHI AND ANR Versus THE STATE OF ASSAM	MR. S CHAKRABORTY MR D K BHATTACHARYYA	PP, ASSAM

29	WITH AB/1432/2022	DINESH CHAND JAIN Versus THE STATE OF ASSAM	MR. S CHAKRABORTY MR D K BHATTACHARYYA	PP, ASSAM
30	AB/1422/2022	DHANJIT KALITA Versus THE STATE OF ASSAM	MR. N D SARMA MR. S K DAHAL	PP, ASSAM
31	AB/1425/2022	PRAVEEN KUMAR SAHU AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	
32	AB/1437/2022	MOTIOR RAHMAN Versus THE STATE OF ASSAM	MR Z ALAM MR. T A RAHMAN MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
33	AB/1439/2022	DILIP SINGH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
34	AB/1476/2022	ABDUL KHALEQUE AHMED Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
35	AB/1527/2022	SHAHAZAMAL ALI AND 2 ORS Versus THE STATE OF ASSAM	MR D TALUKDAR MR. K MOHAMMED	PP, ASSAM
36	AB/1601/2022	RAHUL SAHA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY	PP, ASSAM
37	AB/1644/2022	MD. ALI HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MS P BHOWMICK MR. M PANDIT	PP, ASSAM
38	AB/1666/2022 FIXED	MD NURUL AMIN @ GAONBURA Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
39	AB/1673/2022	JITEN GOGOI Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
40	AB/1675/2022	SAHAJAMAL SK Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. M A AHMED	PP, ASSAM
41	AB/1677/2022	MD. KALAM SEKH AND 2 ORS Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MS P BHOWMICK MR. M PANDIT	PP, ASSAM
42	AB/1679/2022	MD. MAZHARUL ISLAM Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
43	AB/1680/2022	MD. MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
44	AB/1689/2022	MINTU DAS Versus THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MS M NEOG	PP, ASSAM
45	AB/1690/2022	SADDAM ALI @ SADDAM HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ	PP, ASSAM
46	AB/1720/2022	TAJAMMUL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. D P CHALIHA MS M ROY	PP, ASSAM
47	AB/1899/2022	MD. CHAMAR ALI Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM

ORDERS

48	Tr.P.(CrI.)/3/2022	ROHAN SEAL SHARMA Versus PRIYA DUTTA SEAL SHARMA	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	B J BAROOAH MR. M B U AHMED
49	CrI.L.P./38/2022 B/O in CrI.A./4373/2022	KAILASH JALAN Versus SUSHIL KUMAR VERMA	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	
	WITH CrI.A./4373/2022 (Filing Number)	KAILASH JALAN Versus SUSHIL KUMAR VERMA B	MR. S CHAMARIA	
HEARING				
50	CrI.Pet./231/2020 WITH LCR 1 FILE AND AFFIDAVIT IN REPLY(14 VOLUMES), FIXED	BIMAL SARMA AND 3 ORS. Versus DEBA KUMAR HAZARIKA AND ANR.	MR. D DAS SR. ADV MR. K N CHOUDHURY MR. A DHAR MISS S ROY MD F FARIDI N GAUTAM	MR. A BARUAH MR. A K SHRIVASTAVA
51	CrI.Pet./209/2020	ANIL KUMAR DUBEY AND ANR. Versus DEBA KUMAR HAZARIKA AND ANR.	MR. D DAS SR. ADV MR. A DHAR MD F FARIDI	MR. A BARUAH MR. A K SHRIVASTAVA

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LEAVE NOTE OF ADVOCATES FOR 26/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,26th July 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3088/2022 FIXED	KUBBAT ALI AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A B T HAQUE MR Z I CHOUDHURY	SC, CO OP
ADMISSION				
2	WP(C)/2602/2017 FIXED	DR. UTPAL BORA Versus THE UNION OF INDIA and 8 ORS.	MS.S G BARUAH	GA, ASSAM C.G.C. MR.S K MEDHI MR R DHAR, SC, WPT & BC DEPTT. ASSTT.S.G.I.
3	WP(C)/395/2019 FIXED	BIPASA SOMIM ALOM Versus UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	MR. S BORTHAKUR (R3) MR. S S ROY (R3) MISS M GOGOI MR F A AHMED SC, I O C MR. S A AHMED ASSTT.S.G.I.
WITH				
4	WP(C)/367/2019	KABITA DAS Versus UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMAD	MR. S BORTHAKUR (R3) MR. S S ROY (R3) SC, I O C ASSTT.S.G.I.
WITH				
5	WP(C)/782/2019	HAFIZ IDRIS ALI AHMED Versus UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	MR. S BORTHAKUR (R3) MR. S S ROY (R3) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I. SC, I O C MR. M K CHOUDHURY
WITH				
6	WP(C)/920/2019	M/S SATYANARAYAN MOUR AND CO. Versus UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	MR. S BORTHAKUR (R3) MR. S S ROY (R3) ASSTT.S.G.I. MR. M K CHOUDHURY SC, I O C

7	WITH WP(C)/1065/2019	M/S. NAHAR AND SONS SERVICE STATION Versus UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR. K MOHAMMED	MR. S BORTHAKUR (R3) MR. S S ROY (R3) MS J SARMAH (R1,R2) ASSTT.S.G.I. MR. M K CHOUDHURY SC, I O C
8	WITH WP(C)/1078/2019	M/S. SATYANARAYAN MOUR AND CO. Versus UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	MR. S BORTHAKUR (R3) MR. S S ROY (R3) ASSTT.S.G.I. SC, I O C MR. M K CHOUDHURY
9	WP(C)/3568/2020 FIXED	M/S. S.B.INDUSTRIES Versus THE UNION OF INDIA AND 3 ORS.	MS. D SINHA MR H K J AHMED	MS. B SARMA (C.G.C., R1, R2) MS. B SARMA (C.G.C., R1, R2) MR. A. KALITA, SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
10	WP(C)/5592/2020 FIXED	VINOD SHARMA @ BINOD SHARMA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS	MR. R SARMA MS. S D SAIKIA	SC, G M D A
11	WP(C)/2924/2021 FIXED	BHABA DEV MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR R SINGHA	MR. K N CHOUDHURY (R-6) MR. B PRASAD (R-6) MS P CHAKRABORTY (R6) MS. A DAS (r-6) SC, PWD SC, BTC
12	WP(C)/3041/2021 CAVT. NO.03242/021, FIXED	RAHIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, CO OP MR. N HAQUE MR. S BANIK (r-5) MR. S BANIK (r-5) MS H AHMED (r-5) MS H AHMED (r-5) A N HUSSAIN A N HUSSAIN FOR CAVEATOR
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./1199/2022 FIXED.	ABDUL MOTLEB Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
14	Bail Appln./1410/2022 WITH SCANNED COPY OF CASE RECORD. FIXED.	RANJIT KUMAR BORAH Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. M AGARWALLA MR D NANDI MS P GOGOI MR. H K SHARMA	SC, CBI
<u>BAIL HEARING</u>				
15	AB/1709/2022 FIXED.	ISMAIL AHMED Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM MR. Y ALI
<u>HEARING</u>				
16	MACApp./309/2018 WITH LCR (QUANTUM)	ORIENTAL INSURANCE COMPANY LTD Versus MD ALYAMAN FIRDUS AHMED AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M DUTTA (R1) MR. T CHAKRABORTY (R2) MR. A BORUA (R1)
	WITH I.A.(Civil)/1372/2018 in MACApp./309/2018	ORIENTAL INSURANCE COMPANY LTD Versus MD ALYAMAN FIRDUS AHMED AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
17	WP(C)/8674/2018	M/S TRIBENI MATCHYA JIBI SAMABAI SAMITEE LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, CO OP GA, ASSAM MS F AHMED (R8) MR. T ISLAM (R8) MS. M AHMED (R8)

18	WITH WP(C)/8195/2017 CAVT. NO. & 1676//17	M/S. NO. 5 SONAI NADI PART-III FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM and 7 ORS.	MR.M SARMA MR.N BARUAH MR P BHARDWAJ MR.T N SRINIVASAN MR.M K CHOUDHURY	DR.B AHMED SC, CO-OP. GA, ASSAM MR.T ISLAM MS.F AHMED FOR CAVEATOR
<u>STAY MATTERS</u>				
19	WP(C)/4884/2020	BAPOJITH LANGTHASA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS MR. D THAOSEN	SC, NCHAC SC, PWD
20	I.A.(Civil)/1618/2021 in WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS	SC, GHC
	WITH WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MRS. K BARPUZARI (R - 5) MR. A CHAMUAH (R - 5) MR. B KONWAR (R - 5) MS D DUTTA (R - 5) SC, GHC
21	WITH WP(C)/1376/2019	CHAM CHUN NAHAR AHMED AND 8 ORS. Versus THE GAUHATI HIGH COURT AND 47 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA	MR A D CHOUDHURY (R-7 TO 48) MR. T CHAKRABORTY (R-7 TO 48) MR. D CHOUDHURY (R-7 TO 48) MR. P DUTTA (R-7 TO 48) MR A DUTTA (R-7 TO 48) SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 26/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
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8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
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13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 62 TO 120), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2008/2021 in WP(C)/2532/2021	KRIPANJALI SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. N J GOGOI MR K BISWAKARMA	SC, ELEM. EDU MR. S P CHOUDHURY SC, SEBA
	WITH WP(C)/2532/2021	NIJARA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, ELEM. EDU SC, SSA
2	I.A.(Civil)/2318/2021 FIXED in WP(C)/2319/2021	BIREN BHUYAN AND ANR Versus GOPAL KATEL AND 8 ORS.	MR. A RAJKHOWA MR. R P HAZARIKA	SC, ELEM. EDU
	WITH WP(C)/2319/2021	GOPAL KATEL Versus THE STATE OF ASSAM AND 9 ORS	MR P BHARDWAJ	SC, ELEM. EDU MR. A RAJKHOWA (R-7 TO 10) MR. R P HAZARIKA (R-7 TO 10)
3	I.A.(Civil)/1063/2022 FIXED in WP(C)/213/2022	ABDUR RAHIM SHEIKH Versus ATOWAR RAHMAN, HINDI TEACHER AND 5 ORS.		
	WITH WP(C)/213/2022	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR J ISLAM	SC, ELEM. EDU MR. A R BHUYAN (r-6) MR. A M KHAN (r-6) MR. R I DEWAN (r-6)
	WITH WP(C)/351/2022	ESA HOQUE ALI Versus THE STATE OF ASSAM AND 5 ORS	MR J ISLAM	MR. A R BHUYAN (r-6) MR. A M KHAN (r-6) MR. R I DEWAN (r-6) SC, EDU
	WITH I.A.(Civil)/938/2022 in WP(C)/351/2022	MAHMUD HUSSAIN Versus ESA HOQUE ALI AND 5 ORS.	MR. A M KHAN	

ADMISSION

5	WP(C)/6375/2017 FIXED	BISWAJIT DEY and 52 ORS. Versus THE STATE OF ASSAM and 24 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEMENTARY EDUCATION SC, BTADC SC, FINANCE
6	WP(C)/1645/2021 FIXED	RANJAN KUMAR DAS Versus COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM
7	WP(C)/1948/2021 FIXED	SUBRATA BHOWMICK Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS. M PAUL MS. S P DAS	SC, HIGHER EDU
8	WP(C)/586/2022 B/O	SANJIB DAS Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU MR. A K BARUAH (r-5) MR. N MAHAJAN (r-5) MR A DAS (r-5)

ORDERS

9	Cont.Cas(C)/323/2020 B/O	MALEK HUSSAIN Versus AJAY TEWARI AND 5 ORS.	MR. M U MONDAL	MR. K GOGOI MR. K GOGOI MR S DAS (R-6)
10	Cont.Cas(C)/263/2021 B/O	JIBAN CH BARMAN AND ANR Versus SMTI BIJOYA CHAUDHARY, ACS AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. D SAIKIA (R-1,2) MR. S BORA (r-2) MR. R MAZUMDAR (R-1) MR. A PHUKAN (R-1)
11	WP(C)/5661/2021 B/O	PARAMESH RAJBONGSHI Versus THE STATE OF ASSAM AND 6 ORS	MR. D S DEKA	SC, ELEM. EDU GA, ASSAM MR P RAI MR P RAI MR H BEZBARUA MR H BEZBARUA
12	Cont.Cas(C)/123/2022 B/O	ROFIQUL ISLAM Versus JISHNU BARUA, IAS AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. K GOGOI (R-1,4) MR. B BHAGAWATI (r-5,6) MR. R PHUKAN (r-5,6) MR S DAS
13	WP(C)/2859/2022 B/O	CHANDANA MEDHI Versus THE COTTON UNIVERSITY AND 3 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, COTTON UNIVERSITY MR. P D NAIR
14	WP(C)/4479/2022 CAVT. NO.07112/022, FIXED	DAHAL KUNGUR NARZARY Versus THE SECRETARY EDUCATION DEPTT AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. B CHAKRAVARTY (r-5) MR. S K MEDHI MS. A LALA (r-5) SC, BTADC FOR CAVEATOR

HEARING

15	MACApp./81/2016 WITH LCR, QUANTUM	MD HAIDAR ALI Versus M/S NATIONAL INSURANCE COMPANY LIMITED and ANR	MR. T J MAHANTA MR. A BARUA MS. P BHATTACHARJEE	MS. R D MOZUMDAR(R-1) MS. C MOZUMDAR(R-1) MR. S P SHARMA R-1
16	WITH MACApp./145/2016	THE NATIONAL INSURANCE COMPANY LIMITED Versus MD HAIDAR ALI and ANR	MS.R D MOZUMDAR MS.C MOZUMDAR MS.K DEKA MS.P DAS	
17	WP(C)/5250/2017 CAVT. NO.104, 1106, 1109, 1110, 1130, 1139 , 125/3/17	SEKHAR RANJAN NATH and 7 ORS. Versus THE STATE OF ASSAM and 152 ORS.	MR.S D PURAKAYATHA MR.U CHOUDHURY	GA, ASSAM MS. M DEV MR. A K DUTTA MR.B PURKAYASTHA SC, ELEMENTARY EDUCATION MRS. A BASUMATARY MR.S SUTRADHAR MS. N DEB MS. P DEB

18 WITH
WP(C)/5219/2018

KESHAB DIKSHIT AND 4 ORS.
Versus
THE STATE OF ASSAM AND 51 ORS.

MR. K N CHOUDHURY
MR. S D PURKAYASTHA
MS. R DEKA
MR. D J DAS

SC, ELEM. EDU
MR. R P KAKOTI (R20, R39)
MR. T J MAHANTA
GA, ASSAM
MR. A K DUTTA (R20, R39)
MR. A K DUTTA (R20, R39)
MR. L R MAZUMDER (R21,
R27)
MR. B PURKAYASTHA (R20,
R39)
MR. B PURKAYASTHA (R20,
R39)
MR. A Z AHMED (R21, R27)

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LEAVE NOTE OF ADVOCATES FOR 26/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Tuesday,26th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1732/2022	PRAMANANDA DEORI Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
2	Bail Appln./1742/2022	HASMAT ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
3	Bail Appln./1743/2022	MANUJ DUTTA @ MANOJ DUTTA AND 6 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	PP, ASSAM
MOTION				
4	Crl.Rev.P./372/2022	RADAB JAWLIYA BASUMATARY Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	PP, ASSAM
5	Crl.Rev.P./374/2022	MD. JAHANUDDIN ALI Versus MOCHIDA KHATUN	MR. B J MUKHERJEE MS R SAHA	
6	AB/2034/2022	SHAMEEM AHMED Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	PP, ASSAM
7	AB/2035/2022	NILAMANI KALITA Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
8	AB/2036/2022 B/O	HIMANSHU JAIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
9	AB/2037/2022	MD. ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
10	AB/2039/2022	HUSSAIN MD MUSTSFA KALAM Versus THE STATE OF ASSAM	MR. T N DAS MRS. M DAS MR. K KASHYAP	PP, ASSAM

11	AB/2040/2022	SAIFATDDIN AHMED @ DIPU AHMED Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
12	AB/2042/2022	MD. NUR MAHAMMAD Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
ADMISSION				
13	Crl.Pet./999/2018 FIXED	BAKTAR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. JUNM LASKAR	MR. M H RAJBARBHUIYAN (R2-R6, R8) MR. W RAHMAN (R2-R6, R8) MS. S RASUL (R2-R6, R8) PP, ASSAM
14	Crl.Pet./433/2022 FIXED	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 10 ORS.	MR. DITUL DAS	MR. N UDDIN (R5-R11) MR. M HUSSAIN (R-2,3,4) MR. M ISLAM (R5-R11) MR. A Z AHMED (R-2,3,4) PP, ASSAM
BAIL HEARING				
15	AB/2215/2021	PRITAM KR. DEKA Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
16	AB/2567/2021 FIXED	TIKEN DAS AND 2 ORS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
17	AB/3867/2021	JUNDIP DUTTA Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
WITH				
18	AB/3859/2021	JIAUDDIN AHMED Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
WITH				
19	AB/3860/2021	SANJEEV RAY Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
WITH				
20	AB/3870/2021	DANDESWAR RAJBONGSHI Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
21	AB/4214/2021	ABDUL MALIK Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
22	AB/4283/2021	PARAG KUMAR DEKA Versus STATE OF ASSAM	MR. G PATOWARY MR. T BARUAH	PP, ASSAM
23	AB/39/2022	AKIJUR RAHMAN Versus THE STATE OF ASSAM	MR G KAKOTI MR. P THAKURIA	PP, ASSAM
24	AB/84/2022	ABDUL NOOR Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
25	AB/491/2022	BABUL SONOWAL Versus THE STATE OF ASSAM	MR. S Y AHMED MD M ISLAM H M I HOQUE MR. A DAS MR. H HAZARIKA	PP, ASSAM
26	AB/700/2022 FIXED	BIRINCHI BORKATAKI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
27	AB/767/2022	MADHUPRIYA DASGUPTA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S K GHOSH MS F AHMED	MR S DAS MR K DEKA PP, ASSAM

28	AB/953/2022	RUPESH KUMAR CHOUDHARY Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
29	AB/1160/2022	SUMIT SINHA Versus THE STATE OF ASSAM	MRS H CHAKRABORTY MR B SINHA	PP, ASSAM
30	AB/1300/2022	INDRAJIT BORDOLOI AND 2 ORS Versus THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
31	AB/1308/2022	TUKLU DAS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	MD A WADUD PP, ASSAM
32	AB/1408/2022	VIJAY KUMAR SHAH Versus THE STATE OF ASSAM	MR. K SARMA MR. S BORUAH	PP, ASSAM
33	AB/1444/2022	LATHO SONOWAL Versus THE STATE OF ARUNACHAL PRADESH	MR. J C GOGOI MR B ISLAM	PP, A P
34	AB/1449/2022 FIXED	RAJDEEP @ RAJDIP BHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
35	AB/1482/2022	MD. RAJAB ALI BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
36	AB/1509/2022	NURUL HOQUE AND 6 ORS Versus THE STATE OF ASSAM	MR H R CHOUDHURY MR N HAQUE	PP, ASSAM
37	AB/1520/2022	BUDHU SK Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
38	AB/1531/2022	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
39	AB/1538/2022	SUSHIL KUMAR JAIN Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN	PP, ASSAM
40	AB/1566/2022	ABUL SALAM @ MD. ABUL SALAM Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	PP, ASSAM
41	AB/1749/2022	BALWAN BHAM AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
<u>ORDERS</u>				
42	I.A.(CrI.)/363/2022 in CrI.Rev.P./5118/2022 WITH CrI.Rev.P./5118/2022 (Filing Number)	MUHITA PAW Versus THE STATE OF ASSAM AND ANR. MUHITA PAW Versus THE STATE OF ASSAM AND ANR (B)	MR. J BARMAN MR. J K GOSWAMI	PP, ASSAM
<u>HEARING</u>				
43	CrI.A./426/2017 WITH LCR 1 FILE, P.B.-1	SRI CHITTARANJAN PATOWARY Versus THE STATE OF ASSAM and 2 ORS	MR.D K BHATTACHARYYA MRS.R B DEB MR.K K BHATTACHARJEE MR.A K BHATTACHARJEE	MR J SHARMA (R-2) MR. P THAKURIA MR. P THAKURIA MR. H J RAI PP, ASSAM

44	Crl.Pet./825/2017 WITH LCR 1 FILE, FIXED	SURESH GARODIA Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR.D CHAKRABORTY MS.R BEGUM MS.P KATAKI	MR. A K BHUYAN (R2) MR. T H HAZARIKA (R2) MS. N CHOUDHURY (R2) MR S DEKA (R2) MS. P PATHAK (R2) MR M CHETIA (R2) MR. M BORAH (R2) MR A RASHID (R2) MR. A KHOUND (R2) MR. K ISLAM (R2) MR A TALUKDAR (R2) PP, ASSAM
45	Crl.Rev.P./138/2019 B/O	MOUSUMI MAHANTA Versus THE STATE OF ASSAM AND 11 ORS.	MR. R MAZUMDAR MR. A GANGULY MR. A GANGULY MR H BEZBARUA MR. U SARMA MS. P K DEVI MR T CHHETRI	MR. S C BISWAS MS J BORAH MR. P S BISWAS MS A BORAH PP, ASSAM
46	Crl.Rev.P./165/2021 B/O	SAMIR CHANDA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR F A LASKAR MR. D H MOZUMDER	MR. DITUL DAS (r-2) MR. R RAHMAN (r-2) PP, ASSAM
47	Crl.Pet./610/2021 WITH LCR 1 FILE, FIXED	MAJOR (NOW LT. COL) ZAMEER AHMED KHAN AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K D CHOUDHURY	MR A HAWARI(R-3 & 4) PP, ASSAM
48	Crl.Pet./779/2021 WITH LCR 2 FILES, FIXED	WASIM AKRAM @ WASIM ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. I CHOUDHURY MR. R ALI R L CHUTIA	PP, ASSAM
49	Crl.Rev.P./33/2022 WITH LCR 1 FILE, FIXED	RAMAI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN MISS A CHETIA MR. M R SODIAL MR S AHMED MS F BEGUM	MR. A GOGOI (FOR SMTI. BANDANA DAS AND SMTI. LISA DAS) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Tuesday,26th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS ON MONDAY AND TUESDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2164/2022 P/H, FIXED	SHYAM CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	MR. P MAHANTA (r-5 to 8) MR. R B GOHAIN (r-5 to 8) SC, IRRIGATION
	WITH I.A.(Civil)/1090/2022 in WP(C)/2164/2022	SHYAM CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	SC, IRRIGATION
2	WP(C)/2448/2022	PARASH KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, IRRIGATION
3	WP(C)/2693/2022	SHYAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	SC, IRRIGATION
ORDERS				
4	RSA/156/2014 B/O	SAYED ALI and 3 ORS. Versus MANIR ALI HAZI and 8 ORS.	MR.M U MAHMUD MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY MR.M ALI	MR.D A KAIYUM MR.N AHMED MR. F RAHMAN
5	I.A.(Civil)/1675/2022 in RSA/71/2001(D/O), WITH LCR, FIXED in RSA/71/2001	MD MOKBUL ALI Versus MD RAMJAN ALI AND ANR	MR. I ALAM MR. T SK MS. R R BORAH	
HEARING				
6	RSA/59/2010 WITH LCR	ON THE DEATH OF KAMAL PASSA @ KAMAL ALI HIS LEGAL HEIRS MAZIDA BEGUM and ORS, Versus MUSSTT. GULSANARA BEGUM,	MR.H RAHMAN MR.A R SIKDAR MR.A MANNAF MRS.R DEVI MR.M BURAGOHAIN MRS.A KHANAM	MR.H DEKA MR.H BORGHAIN MR.R SARMA

7	WITH RSA/58/2010	ON THE DEATH OF KAMAL PASSA @ KAMAL ALI HIS LEGAL HEIRS MAZIDA BEGUM and 3 ORS, Versus ASHIRUDDIN AHMED and 2 ORS,	MR.H RAHMAN MR.A R SIKDAR MR.P K DEKA MR.A MANNAF MR.R SARMA MRS.R DEVI MR.H DEKA MRS.A KHANAM MR.M BURAGOHAIN	MR.T ISLAM MD.A HUSSAIN MS.F AHMED
8	MFA/24/2012 WITH LCR	THE UNION OF INDIA Versus M/S MANAS SALT IODISATION INDUSTRIESP, LTD. UNIT-II,	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MR.N K DAS MS. K KALITA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
	WITH MC/712/2012 in MFA/24/2012	THE UNION OF INDIA Versus M/S MANAS SALT IODISATION INDUSTRIESP, LTD.	MSB DEVI MR.N K DAS MS.R R BORAH	
9	MACApp./103/2012 WITH LCR, FIXED	SMTI GITA TALUKDAR Versus THE REGIONAL MANAGER and ANR,	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MR.D N CHOUDHURY MISSR KAUR	MR.B C DAS MR.R C PAUL MR.S ROY
10	MACApp./64/2020 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus ABDUL BAREK AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A KHAN MR. M DUTTA MR. B K DAS (R-4,5) MD R ISLAM (R-4,5)
<u>STAY MATTERS</u>				
11	CRP/398/2008 WITH LCR, FIXED	ON THE DEATH OF MONIRUDDIN AHMED Versus ON THE DEATH OF MD. MOOSA HIS LEGAL HEIRS and ANR.	MR S C KEYAL MR P K ROY MR S P CHOUDHURY U DUTTA A DEY S DAS MR B C DAS	MR S BANIK B SARMA P BHUYAN MR K N SURI
12	CRP(IO)/374/2018	ANJALI CHOUDHURY Versus PRATIMA MANDAL AND ANR	MR. M K SHARMA MS. S S SAIKIA MS. A BORUAH	MS G DEKA (R-1,2) MS. K KALITA (R-1,2)
13	CRP(IO)/5/2020 WITH LCR, FIXED	SMT. POOJA LAHON Versus MUKTANGSHU LAHON	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI MS M NIROLA	MR. N DHAR MS. S DASGUPTA
	WITH I.A.(Civil)/913/2020 in CRP(IO)/5/2020	MUKTANGSHU LAHON Versus POOJA LAHON	MR. N DHAR MS. S DASGUPTA	MR. P J SAIKIA MS M NIROLA
	WITH I.A.(Civil)/150/2021 in CRP(IO)/5/2020	MUKTANGSHU LAHON Versus POOJA LAHON	MR. N DHAR MS. S DASGUPTA	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI MS M NIROLA

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LEAVE NOTE OF ADVOCATES FOR 26/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022